

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
<b>( Main Matter REMAND APPL POCSO/0101050/2017)</b>				
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100620/2015	The State of Shivaji Nagar Police Station. Vs ALTAF HUSAIN KARAM HUSAIN SHAIKH.	
3	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
<b><u>HEARING</u></b>				
4	ABA	101331/2019	Shahbaz Feroz Khan And Anr. Vs State Ghatkopar Police Station	Vaibhav N.Jagtap
5	ABA	102175/2019	Santosh Vitthal Sawant And 2 Others Vs State Ghatkopar Police Station	Reshma Kautkar
6	ABA	100409/2020	Manish Jayaramsalian Vs State Mulund Police Station	Arun Atwal
7	SPL.CASE	100900/2020	STATE GOVERNMENT OF MANKHURD POLICE STATION MUMBI, Vs ARMN @ REHAN RAFIQ SIDDHIKI	SPP
<b><u>EVIDENCE</u></b>				
8	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	

**CHARGE**

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9	POCSO SPL CASE	100310/2017	R.C.F. POLICE STATION Vs KIRAN BHIMRAO GAIKWAD AND ORS.02	
10	POCSO SPL CASE	100396/2019	The State of Maharashtra - Marine Drive Police Station Vs Rushikesh Pramod Bamnolkar	APP
11	POCSO SPL CASE	100448/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Shabo Saeed Hamid Shaikh and Ors. 01	PP
12	POCSO SPL CASE	100501/2019	The State of Maharashtra - Ghatkopar Police Station Vs Vicky Prakash Bhalerao	PP
13	POCSO SPL CASE	100659/2019	The State of Maharashtra - Nheru Nagar Police Station Vs Umesh Timme Gouda	PP
<b><u>REPLY/SAY</u></b>				
14	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP

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<b>( Main Matter REMAND APPL POCSO/0101050/2017)</b>				
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<b><u>EVIDENCE</u></b>				
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<b><u>CHARGE</u></b>				

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10	POCSO SPL CASE	100396/2019	The State of Maharashtra - Marine Drive Police Station Vs Rushikesh Pramod Bamnolkar	APP
11	POCSO SPL CASE	100448/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Shabo Saeed Hamid Shaikh and Ors. 01	PP
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13	POCSO SPL CASE	100659/2019	The State of Maharashtra - Nheru Nagar Police Station Vs Umesh Timme Gouda	PP
<b><u>REPLY/SAY</u></b>				
14	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
2	POCSO SPL CASE	1000584/2018	The State of Ghatkopar Police Station Vs Bablu Mitthn Gurjar and others	PP
<b><u>HEARING</u></b>				
3	ABA	102238/2019	Roshni Shashikant Tripathi And Anr. Vs State Vakola Police Station	Sandeep D Sherkhane
4	ABA	100341/2020	Samadhan Siddhewar More An Vs State Parksite Police Station	Vishnu S Chavan
5	BAIL APPL POCSO	101132/2020	Rasool Mulla Vs The State Tardeo Police Station	Rohit Sawant PP
<b><u>APPEARANCE</u></b>				
6	REMAND APPL POCSO	100345/2020	The State of Maharashtra through Khar Police Station, Mumbai Vs Naresh Satyavan Balani	PP
7	REMAND APPL POCSO	100388/2020	The State - Warli Police Station Vs Bhushan Suresh Lad	APP
8	REMAND APPL POCSO	100505/2020	The State of Maharashtra through Vinoba Bhawe Nagar Police Station Mumbai Vs Mohd. Muntajir Raza Mujib Shaikh	PP
9	REMAND APPL POCSO	100523/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Bholanath @ Alok Amar Singh	PP

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 04-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>DEFENCE EVIDENCE</u></b>				
1	SESSIONS CASE	100900/2013	The State V. P. Road P. Stn. Vs Ashwin Mohanlal Parikh and anr	
<b><u>EVIDENCE</u></b>				
2	POCSO SPL CASE	100285/2016	THE STATE OF WADALA T T POLICE STATION. Vs RAHUL RANGNATH JANRAO	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	100736/2020	Deepu Vinod Twari and others Vs The State of Maharashtra	PP PP
2	POCSO M A	100760/2020	The State of Maharashtra Thr N M Joshi Marg P Stn Vs Sanjay Indap	Kisan Kalokhe
<b><u>HEARING</u></b>				
3	POCSO SPL CASE	100560/2019	The State of Maharashtra - Khar Police Station Vs Madhukar Parshuram Khot	PP
4	POCSO SPL CASE	100561/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Najar Mohd. Umar Siddhikki	PP
5	ABA	101893/2019	Kaushik Kumud Vyas Vs State Navghar Police Station	Rajbali S Dubey
6	ABA	100365/2020	Humaira Abdul Hamid Vasta Vs State Bhadup Police Station	B K Barve And Co.
7	BAIL APPL POCSO	101044/2020	Vishnu Tukaram Okate Vs The State of Maharashtra through Panth Nagar Police Station	Kiran Mhatre , Vijay N. Kanthé, Nitin ujgare
<b><u>EVIDENCE PART HEARD</u></b>				
8	POCSO SPL CASE	100005/2016	The State of Mahim Police Station. Vs MUKESH UMESH SINGH.	Adv. V.K. Singh.
9	POCSO SPL CASE	100026/2017	SHIVAJI NAGAR POLICE STATION. Vs ALTAF @ LALU AHMED KHAN	
10	POCSO SPL CASE	100084/2017	Shivaji Nagar Police Station Vs Mohd. Rais Abdul Hamid Qureshi	Adv. Apeksha Vora (SA)

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11	POCSO SPL CASE	100211/2017	DEONAR POLICE STATION Vs MOHD. SHAHZAD MOHD. HUSAIN SHAIKH MANSURI	
12	POCSO SPL CASE	100361/2017	KANJURMARG POLICE STATION Vs SUNIL VITTHAL SHINDE AND ANOTHER 01	
<b><u>CHARGE</u></b>				
13	POCSO SPL CASE	100359/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sagar Ajit Pangerkar and other 02	PP
<b><u>APPEARANCE</u></b>				
14	REMAND APPL POCSO	100532/2020	WADALA T.T POLICE STATION Vs VIJAY PREM SONI	PP
15	REMAND APPL POCSO	100536/2020	The State Dadar Police Station Vs Tushar Deepak Jadhav	PP
16	REMAND APPL POCSO	100543/2020	The State of Maharashtra through Tardeo Police Station, Mumbai Vs Pradipkumar Vinodkumar Gautam	PP
17	REMAND APPL POCSO	100544/2020	The State BKC Police Station Vs Ibrahim Altab Shaikh	PP
18	REMAND APPL POCSO	100548/2020	The State Of Maharashtra Through Dharavi Police Station Vs Sonu @ Lalbabu Iandal Paswan	PP
19	REMAND APPL POCSO	100552/2020	The State- Pant Nagar Police Station, Mumbai Vs Sohel Sahid Mandal	PP
20	SPL.CASE	100882/2020	The State - Govandi Police Station, Mumbai Vs Aabid Salim Khan	PP



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21	SPL.CASE	100888/2020	The State - Bhoiwada Police Station, Mumbai Vs Akshay Prakash Sonawale	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
22	SPL.CASE	100910/2020	The State of Maharashtra through Pantnagar Police Station Vs Vishnu Tukaram Okte And 2 Others	PP

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